

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 15.07.2021**

MORNING SESSION	
<p style="text-align: center;"><u>HEARING</u></p> <p>1. R.A.10/2020 2. A.P.1/2020 3. Misc.47/2020</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>4. R.A.19/2020 5. R.A.20/2020 6. R.A.21/2020 7. R.A.111/2020 8. A.P.48/2020 9. A.P.50/2020 10. M.A.135/2020</p> <p style="text-align: center;"><u>HEARING</u></p> <p>11. CrI.R.P.10/2020</p> <p style="text-align: center;"><u>SUMMONS</u></p> <p>12. S.C.108/2020 13. S.C.116/2020</p> <p style="text-align: center;"><u>NOTICE</u></p> <p>14. CrI.Misc.549/2021</p>	<p style="text-align: center;"><u>EVIDENCE</u></p> <p>15. S.C.109/2016 16. S.C.25/2019 17. S.C.108/2019 18. S.C.338/2019</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>19. S.C.62/2017 20. CrI.R.P.11/2020</p> <p style="text-align: center;"><u>AWAIT NOTICE</u></p> <p>21. CrI.Misc.750/2021</p> <p style="text-align: center;"><u>HBC</u></p> <p>22. S.C.156/2020 23. S.C.10/2021</p> <p style="text-align: center;"><u>ORDERS</u></p> <p>24. CrI.Misc.1042/2021 25. CrI.Misc.1043/2020 26. CrI.Misc.1050/2021</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>27. CrI.Misc.1075/2021</p>
AFTERNOON SESSION	
<p style="text-align: center;"><u>STEPS</u></p> <p>1. R.A.3/2021</p> <p style="text-align: center;"><u>NOTICE</u></p> <p>2. A.P.68/2021</p> <p style="text-align: center;"><u>AWAIT NOTICE</u></p> <p>3. R.A.118/2020 4. R.A.139/2020 5. R.A.44/2021</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>6. M.A.81/2020 7. R.A.281/2020 8. Misc.31/2021</p>	<p style="text-align: center;"><u>OBJECTION</u></p> <p>9. Spl.C.130/2016 10. Spl.C.270/2017 11. Spl.C.315/2017</p>

2.14.7.
Prl.District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

**II Addl. District & Sessions Court
Cause List -15.07.2021**

MORNING SESSION

	<u>Evidence</u>
1	Spl. Case 59/2010
2	Spl. Case 1/2015
3	Spl. Case 64/2015
4	Spl. Case 65/2015
5	Spl. Case 79/2015
6	Spl. Case 184/2015
7	Spl. Case 1/2016
8	Spl. Case 40/2016
9	Spl. Case 67/2016
10	Spl. Case 73/2016
11	Spl. Case 88/2016
12	Spl. Case 132/2016
13	Spl. Case 158/2016
14	Spl. Case 145/2018
15	Spl. Case 201/2018
16	Spl. Case 539/2018
17	Spl. Case 626/2018
18	Spl. Case 212/2019
19	Spl. Case 311/2019
20	Spl. Case 177/2020

AFTERNOON SESSION

	<u>Evidence</u>
21	Spl. Case 206/2020
	<u>Charge</u>
22	Spl. Case 115/2016
23	Spl. Case 169/2017
24	Spl. Case 204/2017
25	Spl. Case 42/2018
26	Spl. Case 1/2020
27	Spl. Case 9/2020
28	Spl. Case 174/2020
29	Spl. Case 193/2020
30	Spl. Case 194/2020
31	Spl. Case 213/2020
32	Spl. Case 229/2020
33	Spl. Case 288/2020
34	Spl. Case 2/2021
	<u>HBC</u>
35	Spl. Case 347/2020
36	Spl. Case 12/2021
37	Spl. Case 217/2021
	<u>FDT</u>
38	Spl. Case 230/2020
39	Spl. Case 343/2020
40	Spl. Case 54/2021

II Addl. District & Sessions Judge, BRD

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 15-07-2021**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>ARGUMENTS</u></p> <p>1. R.A.154/2018 2. R.A.119/2019</p> <p align="center"><u>STEPS</u></p> <p>3. M.C.219/2020 4. R.A.32/2021</p> <p align="center"><u>APPEARANCE OF PARTY</u></p> <p>5. M.C.223/2020 6. P & SC.56/2020 7. P & SC.5/2021</p> <p align="center"><u>AWAIT NOTICE</u></p> <p>8. R.A.139/2019 9. R.A.91/2021</p>	<p align="center"><u>EVIDENCE</u></p> <p>1. SC.190/2013 2. SC.120/2016 3. SC.164/2018 4. SC.46/2019 5. SC.77/2019 6. SC.235/2019 7. SC.280/2019 8. SC.296/2019 9. SC.41/2020</p> <p align="center"><u>CROSS EXAMINATION OF P.W.</u></p> <p>10. SC.114/2017 11. SC.79/2019</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>AMENDED</u></p> <p>10. M.A.2/2021</p>	<p align="center"><u>HEARING</u></p> <p>12. CRL.MISC.1051/2021</p> <p align="center"><u>SUMMONS</u></p> <p>13. SC.63/2021 14. SC.74/2021</p> <p align="center"><u>NOTICE</u></p> <p>15. CRL.R.P.22/2021</p> <p align="center"><u>ARGUMENTS</u></p> <p>16. SC.265/2018</p> <p align="center"><u>ORDERS</u></p> <p>17. CRL.MISC.1037/2021 18. CRL.MISC.1041/2021 19. CRL.MISC.1047/2021</p> <p align="center"><u>APPEARANCE OF ACCUSED</u></p> <p>20. SC.292/2018 21. SC.9/2020</p> <p align="center"><u>AWAIT TCR</u></p> <p>22. CRL.R.P.21/2021</p> <p align="center"><u>AWAIT NOTICE</u></p> <p>23. CRL.R.P.17/2020</p> <p align="center"><u>CHARGE</u></p> <p>24. SC.209/2019 25. SC.70/2020 26. SC.134/2020 27. SC.29/2021</p> <p align="center"><u>HBC</u></p> <p>28. SC.38/2021</p> <p align="center"><u>OBJECTIONS</u></p> <p>29. CRL.MISC.1069/2021</p> <p align="center"><u>FURNISHING SURETY</u></p> <p>30. SC.48/2021</p>

(Handwritten Signature)
14/7

(CHENNAPPA GOUDA)
VI Additional District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT,
BENGALURU RURAL DISTRICT, BENGALURU OF 15.07.2021**

MORNING SESSION

AFTERNOON SESSION

STEPS

OFFICE OBJECTION

OBJECTION

1 MA 42/2017
2 RA 105/2019

11 MA 62/2021

1 CrI.M. 1066/2021

2 CrI.M. 1068/2021

SUMMONS

3 CrI.M. 1070/2021

**APPEARANCE OF
PARTY**

12 SC 101/2021

4 CrI.M. 1074/2021

3 RA 101/2019

EVIDENCE

ARGUMENTS

13 SC 26/2018

ORDER

4 RA 178/2016

14 SC 187/2018

5 CRL.RP 42/2019

5 RA 178/2019

15 SC 333/2019

6 CRL.RP 47/2019

6 MISC 92/2019

16 SC 369/2019

7 CRL.RP 55/2019

17 SC 14/2020

8 CRL.RP 56/2019

CALL ON

7 FDP 17/2012

AWAIT DOCUMENTS

JUDGMENT

18 SC 302/2013

9 RA 117/2018

AWAIT NOTICE

8 MA 10/2021

NBW TO ACCUSED

19 SC 113/2021

PAPER PUBLICATION

9 RA 123/2019

ARGUMENTS

10 RA 143/2019

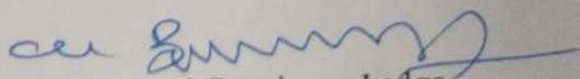
20 CRL.M. 993/2021

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 15-07-2021.

<u>Morning Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. RA 150/2016	10. SC 83/2019
2. RA 78/2017	11. Spl.C.7/2019
3. RA 118/2018	12. SC 14/2019
4. RA 125/2018	13. Spl.C.7/2013
5. RA 134/2018	14. CrI.A.108/2017
6. AS 72/2019	15. CrI.A.117/2018
7. G & WC 28/2020	16. CrI.R.P.7/2019
8. G & WC 15/2021	17. CrI.A.80/2019
9. G & WC 10/2018	18. Spl.C.15/2019
	19. SC 340/2019
	20. SC 63/2019
<u>Afternoon Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. EX59/2019	17. CrI.R.P.7/2021
2. EX58/2020	18. CrI.R.P.32/2015
3. G & WC 2/2021	19. CrI.R.P.33/2015
4. G & WC 6/2021	20. CrI.R.P.6/2020
5. RA 183/2020	
6. RA 29/2017	
7. RA 83/2017	
8. RA 113/2018	
9. G & WC 29/2019	
10. RA 40/2020	
11. EX38/2019	
12. EX59/2020	
13. EX39/2019	
14. EX48/2019	
15. Misc.14/2020	
16. RA 10/2016	

Date : 14-07-2021.
Place : Bengaluru.


IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.

14/07/21

CAUSE LIST OF THE COURT OF SRI BASAVARAJ
CHENGTI
HON'BLE X ADDL. DISTRICT AND SESSIONS JUDGE
BENGALURU RURAL DISTRICT, BENGALURU
(DEDICATED COMMERCIAL COURT)

MORNING SESSION DATED : 15.07.2021

MORNING SESSION

AFTERNOON SESSION

Sl No.	Case No	Stage	Sl No.	Case No	Stage
1	Com OS 70/2020	Evidence	1	Com OS 38/2020	Steps
2	Com OS 31/2020	Evidence	2	Com OS 101/2020	Steps
3	Com OS 35/2020	Evidence	3	Com OS 102/2020	Steps
4	Com OS 263/2021	Evidence	4	Com OS 306/2020	Steps
5	Com OS 701/2021	Evidence	5	Com OS 111/2020	Steps
6	Com OS 831/2021	Evidence	6	Com OS 393/2020	Steps
7	Com OS 119/2021	Hearing	7	Com OS 403/2020	Steps
8	Com OS 253/2020	Hearing	8	Com OS 428/2020	Steps
9	Com OS 753/2021	Hearing	9	Com OS 478/2021	Steps
10	Com OS 907/2021	Hearing	10	Com OS 755/2021	Steps
11	Com OS 908/2021	Hearing	11	Com OS 50/2021	Steps
12	Com OS 928/2021	Hearing	12	Com OS 84/2021	Steps
13	Com OS 189/2021	Appearance of party	13	Com OS 242/2021	Steps
14	Com OS 618/2021	Summons	14	Com OS 281/2021	Steps
15	Com OS 676/2021	Summons	15	Com OS 344/2021	Steps
16	Com OS 692/2021	Summons	16	Com OS 348/2021	Steps
17	Com OS 699/2021	Summons	17	Com OS 417/2021	Steps
18	Com AS 52/2021	Hearing	18	Com OS 429/2021	Steps
19	Com AP 27/2021	Hearing	19	Com OS 458/2021	Steps
20	Com OS 944/2021	Compliance	20	Com OS 474/2021	Steps
21	Com OS 328/2020	Await Orders			
22	Com OS 432/2020	Await Orders			
23	Com OS 17/2020	Await Orders			
24	Com OS 217/2021	Await Orders			
25	Com OS 915/2021	Await Orders			

X Addl. District and Sessions Judge,
BRD, Bengaluru

Note: The rest of the cases posted for the day will be assigned dates in CIS portal through bulk posting. The learned Advocates may ascertain the dates from CIS portal.

2. Matters posted for evidence will be taken up through VC, at request of concerned parties/Advocates.

<https://meet.jit.si/10adjrural>

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL

In the Court of T.C. SRIKANTH

**ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I (SPECIAL COURT FOR TRIAL OF CASES
FILED UNDER POCSO ACT)**

Cause List Dated 15-07-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>NOTICE</u>			
1) SPL.C	222/2017		
2) SPL.C	27/2018		
<u>Evidence</u>			
3) SPL.C	14/2016		
4) SPL.C	243/2016		
5) SPL.C	168/2017		
6) SPL.C	409/2017		
7) SPL.C	210/2020		A
<u>CUSTODY MATTERS</u>			
8) SPL.C	211/2021		A
<u>CALL ON</u>			
9) SPL.C	94/2017		
10) SPL.C	251/2018		
11) SPL.C	73/2020		A
<u>Nbw to Accused and Notice to sureties</u>			
12) SPL.C	52/2015		
13) SPL.C	119/2015		
14) SPL.C	121/2016		
15) SPL.C	247/2016		
16) SPL.C	25/2017		
17) SPL.C	70/2017		
18) SPL.C	198/2017		
19) SPL.C	514/2017		
20) SPL.C	47/2018		Sri. Satish

**IN THE COURT OF G.S.PRASEELA KUMARI
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 15.07.2021**

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Arguments:</u> 1) M.A. 68/2009 2) M.A. 46/2010 3) M.A. 18/2012 4) R.A. 60/2015 5) R.A. 5/2016 6) R.A. 14/2016 7) R.A. 213/2016 8) Misc. 14/2019 9) M.C. 254/2020 10) P & SC 39/2019</p> <p><u>Evidence:</u> 11) SC 80/2013 12) SC 115/2013 13) P & SC 9/2019</p> <p><u>Cross Examination of R.W.:</u> 14) M.V.C. 90/2016 15) Misc. 36/2017</p> <p><u>Cross Examination of P.W.:</u> 16) G & WC 19/2020</p> <p><u>Steps:</u> 17) M.A. 71/2017 18) R.A. 136/2017 19) R.A. 4/2019 20) P & SC 18/2019</p>	<p><u>Appearance of Party:</u> 21) Misc. 86/2019 22) P & SC 59/2020</p> <p><u>Notice:</u> 23) M.A. 147/2020</p> <p><u>Paper Publication:</u> 24) P & SC 48/2020</p> <p><u>Objection:</u> 25) M.A. 134/2010 26) R.A. 175/2019 27) M.V.C. 71/2020 28) M.V.C. 72/2020 29) Misc. 18/2020</p> <p><u>To hear:</u> 30) EX 62/2012 31) R.A. 82/2016</p> <p><u>Further Arguments:</u> 32) R.A. 149/2017</p> <p><u>Arguments:</u> 33) SC 126/2015 34) CrI.R.P. 1/2019 35) CrI.A. 92/2019</p> <p><u>To hear:</u> 36) SC 59/2016 37) CrI.A. 30/2019</p> <p><u>Objection:</u> 38) CrI.Misc. 1017/2021 39) CrI.Misc. 1027/2021</p> <p><u>Order:</u> 40) CrI.Misc. 988/2021</p>

Sd/-

VII Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

IN THE COURT OF I ADDITIONAL DISTRICT AND SESSIONS JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU

Cause list dated 15.07.2021

(As per modified SOP dated 08.07.2021

<u>MORNING SESSION</u>	<u>AFTERNOON SESSION</u>
1. Ref. 4/2016	1. R.A. 73/2016
2. M.A. 70/2020	2. R.A. 168/2016
3. R.A. 358/2012	3. R.A. 48/2020
4. REF 10/2021	4. R.A. 69/2020
5. R.A. 107/2014	5. REF 10/2020
6. R.A. 182/2017	6. REF 11/2020
7. IDC 24/2020	7. IDC 7/2021
8. IDC 25/2020	8. IDC 8/2021
9. IDC 23/2020	9. IDC 9/2021
10. R.A. 172/2013	10. IDC 10/2021
11. R.A. 1/2015	11. IDC 11/2021
12. R.A. 215/2020	12. Crl.Misc. 1038/2021
13. LAC 64/2019	13. SC 106/2019
14. Crl.Misc. 1061/2018	14. Spl.c. 131/2020
15. Crl.A. 63/2019	to
16. SC 133/2020	15. Spl.c. 137/2020
17. SC 174/2018	16. SC 159/2016
18. Crl.A. 96/2017	
19. SC 312/2019	
20. Spl.c. 142/2015	
21. Spl.c. 147/2015	

I Addl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.